

**Interim Report on the
Incident on 02.08.2022 at Brandix Intimate India Pvt. Ltd., located in the
premises of M/s. Brandix India Apparel City Pvt., Ltd, SEZ, Atchuthapuram,
Anakapalli District, Andhra Pradesh.**

1.0 Preamble

1.1 The Hon'ble National Green Tribunal (NGT) in O.A. No. 448/2022 Dated, 03.08.2022 passed the following orders.

“Accordingly, we constitute a six-member joint Committee headed by Chairman, State PCB with Regional Director, CPCB, nominee of NDMA, Prof. P. Jagannadha Rao, Department of Chemical Engineering Andhra University, Visakhapatnam, District Magistrate, Anakapalli. Director Industrial Safety, Andhra Pradesh and Indian Institute of Chemical Technology, Hyderabad. State PCB will be the nodal agency for coordination and compliance. The committee may hold its first meetings preferably within two weeks and all or some of the Members may undertake visit to the site and interact with the stake holders and victims to ascertain factual position. Except for the site visit, other proceedings may be physical or online. The Committee will be at liberty to co-opt any other Experts/Institution. The committee may ascertain cause of present incident and suggest measures to prevent such incidents. It may mark areas prone to such incidents and vulnerable industries so as to detect marker pollutant in case of mishaps and take immediate crisis management measures in future, apart from fixing accountability for the incident. Report of the Committee may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF. If any violators are identified, copy of the report may also be furnished to them so that they may file their response, if any, before this Tribunal. Though in the present mater hearing was concluded on 01.08.2022 and order was to be pronounced within two days, it has come to our notice from today's media report that a further incident of gas leak has taken place in the area from M/s Seeds Intimate Apparel India Pvt. Ltd. in Brandix SEZ in Anakapalli District of Andhra Pradesh. This has affected about 50 people. This incident may also be taken into account by the Committee and if possible, the Committee may undertake site visit within one week and give an interim report of the factual observations, preferably within two weeks. Based on the said factual observations, further course of action may be indicated in the final report. List for further consideration on 16.12.2022 “.



2.0 Constitution of the Committee

2.1 In compliance to the Hon'ble NGT order, APPCB as the nodal agency has constituted the committee with the following members:

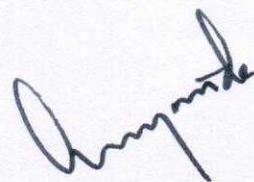
1. Shri A. K. Parida, IAS (Retd.), Chairman, APPCB - Chairman
2. Smt. H D Varalaxmi, Regional Director, CPCB, Chennai - Member
3. Dr. S.K. Ghosh, NDMA - Member
4. Prof.P. Jagannadha Rao,
Department of Chemical Engineering,
Andhra University, Visakhapatnam - Member
5. Shri R. Pattansetti, IAS,
Collector and District Magistrate, Anakapalli District - Member
6. Dr. D C Varma, Director, Industrial Safety, AP - Member
7. Dr. A. Krishnaiah, IICT, Hyderabad - Member

3.0 Meeting and Site Visit by the Committee:

3.1 The meeting of the Committee was convened on 19.08.2022 through video conference and the Chairman briefed about the mandate of the Committee. The Committee was also briefed about the two incidents which took place on 03.06.2022 and 02.08.2022 at M/s Seeds Intimate Apparel India (P) Ltd., The Committee after a detailed discussion decided to make a site inspection on 01.09.2022 & 02.09.2022. The Committee also decided to coopt the following members.

- i. Dr. Shaik Basha, CSIR - NEERI.
- ii. Prof. S. Balaprasad, Andhra University.
- iii. Prof. K.V. Rao, Andhra University.

3.2 The Committee consisting of the above 10 members with Shri A.K. Parida, IAS (Retd.) as Chairman inspected M/s. Seeds Intimate Apparel India (P) Ltd., and interacted with all the stakeholders as well as the affected workers on 1st and 2nd September, 2022. The Committee also inspected all the nearby other 14 units of M/s. Brandix India Apparel City (P) Ltd., and interacted with the workers and the Senior Management Team of each unit.



4.0 Factual Report on the 1st incident (03.06.2022)

4.1 The Collector and District Magistrate, Anakapalle has submitted a detailed report to the Government on the 1st incident which took place on 03.06.2022. The findings of the Committee on the 1st incident will be submitted in the final report.

5.0 Factual Report on the 2nd incident (02.08.2022)

5.1 Some of the employees of M/s. Brandix Intimate India (P) Ltd. (M/s. BIIL) (formerly known as M/s. Seeds Intimate Apparel India (P) Ltd) working in M1 and M2 blocks were affected due to inhalation of an unknown unpleasant odour in the open space at the rear (north) side of M1 and M2 blocks. The incident had happened from around 6:40 pm on 2nd August 2022 and lasted for an hour. M/s BIIL is located in Plot No.11 in the premises of M/s. Brandix India Apparel City (P) Ltd., SEZ, Pudimadaka Road, Atchuthapuram, Anakapalli District (which was part of the erstwhile Visakhapatnam District). The management of M/s. BIIL informed the visiting team that the employees of the unit experienced unusual unpleasant smell at around 6.40 pm in the region of the lunch boxes stored racks area (called as locker area), the female washroom area which are at north side of the M1 & M2 blocks, part of the open bay between the M1 and M2 blocks, and part of the west side open area (along the west side road).

5.2 Soon after knowing about the incident, the Collector and District Magistrate, Anakapalli; RDO Anakapalli, Regional Officer and Asst. E.E., APPCB, Visakhapatnam, Deputy Chief Inspector of Factories, Visakhapatnam and I/c. Inspector of Factories, Visakhapatnam-II have reached the area where the incident had taken place. The above officials visited the factory operational area and other facilities of M/s. BIIL. Later, the Deputy Chief Inspector of Factories, Visakhapatnam and the I/c. Inspector of Factories, Visakhapatnam –II, have visited the factory again on 03-08-2022 at 10.00 AM and enquired about the incident. The Director of Factories along with the Deputy Chief Inspector of Factories, Visakhapatnam and the I/c. Inspector of Factories, Visakhapatnam–II visited the factory on 04-08-2022 at 10.00 AM, and conducted further enquiry. Some of employees working in the M1 and M2 blocks, who were exposed to the unpleasant odor, suffered from the symptoms like dizziness, vomiting, headache, uneasiness and breathlessness. The management identified such workers / employees and admitted them in nearby hospitals located in Anakapalli and Atchuthapuram.

6.0 Operation details of M/s Brandix Intimate India (P) Ltd., (formerly known as M/s Seeds Intimate Apparel India (P) Ltd.

6.1 M/s. Brandix Intimate India (P) Ltd. (M/s. BIIL) (formerly known as M/s. Seeds Intimate Apparel India (P) Ltd), is registered as 2m(i)factory bearing R. No. 104025. Sri Rajiv Priyan Malasekera is the occupier of the factory (designation in the factory) and Sri. Sanjeewa Abeyrathna is the manager of the factory. The license limits are 3715.39 HP and maximum employees up to 5000. As such, this unit is categorized as non-hazardous factory.

6.2 M/s. BIIL has four building blocks namely M1, M2, L and N blocks and open space /areas. The two manufacturing blocks are designated as M1 and M2, whereas the L& block



houses the administration office, moulding, preproduction, cutting, and warehouse for storage of raw material and finished apparel product. The Block N is meant for utilities including a medical room and canteen. There is a separate room in N block, which is designated as compressor and chiller room. There are three cooling towers behind the N block at a distance of 6 m from the N block. The bus parking area is at the rear side (north side) of the M1 and M2 blocks. The rest rooms or washrooms were provided at the backside (north side) of M1 and M2 blocks. There is a chemical storage unit, which stores chemicals necessary for the chilling unit. A Diesel Generator set with a capacity of 1010 KVA (2 Nos) is installed and a diesel storage tank of capacity 15 KL exists.

6.3 The corridor between M1 and M2 is 6 meters wide and it is open to sky. The width of the open space on North side of M1 block is 15 meters (North side M1 to North compound wall) as shown in Figure 1. There is a drain with around 7 soak pits out of which 3 soak pits of M2 are situated on back (North) side of M2 block, one soak pit of M2 is adjacent to corridor between M1 & M2 blocks. There are 3 soak pits of M1 located on back side of clock/locker room and washroom area.

The working areas viz. M1, M2 and L blocks are centrally air-conditioned. The air conditioning system is described below.

6.4 The Air Conditioning System

The air conditioning facility provided is chilled water HVAC system consists of a central chilling unit outside the building as shown in Figure 1. There are total eight Air Handling Units (AHU) catering the air-conditioning needs of both M1 (4 AHUs for M1) and M2 (4 AHUs for M2) blocks. The AHUs are located at the roof top of M1 and M2 buildings. The each of the AHUs provide fresh air inlet to draw outside air. The fresh air drawn through these inlets is mixed with the chilled air and circulated in the air conditioning system.

- Chilling room has one chilling plant and three no. of compressors in N block.
- 4 number of Air Handling Units (AHU) are provided for each of the M1 & M2 Blocks (Two 75TR AHUs are located at North side and the other two 80TR AHUs are at South side of the blocks.
- Capacity of AHUs for each block is 80 TR AHUs (2 No.s)-34,400 CFM; 70TR AHUs (2 No.s) - 28000CFM.
- The lines numbered as 1,3,5,7,9,11,21,22 in the manufacturing blocks are connected to AHUs-3 at South West side of M1
- The lines bearing numbers 2,4,6,8,10,12 are connected to AHU-4 at South East side of M1
- The lines 13,15,17,19,23 are connected to AHU-2 at North East side of M1
- The lines 14,16,18,20,24 are connected to AHU -1 at North west side of M1
- The AHU Room size 20.9ftx16inch.
- Fresh air damper of AHU size 20-inch 7 x 16 inch.
- AHUs No. 3 & 4 are installed on terrace slab of M1 building at South side at a distance of 5 m from corridor lean to roof.



6.5 Statutory Permissions

The industry has the following statutory clearances from the concerned authorities

- License from Factories Department
- Permission from PESO
- Consent from AP Pollution Control Board.
- NOC of Fire Service Department

6.6 Process Description

M/s. Brandix Intimate India (P) Ltd. is an apparel factory producing the apparels. It is engaged in manufacturing or knitting of Bras up to 39,800 numbers/day and Bralets up to 10,200 numbers/day. The factory receives fabric, elastic, hooks, PU cups, rings and slides, stickers, tags etc. as raw materials. Initially, as per the designs, the cutting of the fabric takes place in the L block. Then it is supplied to the M1 and M2 blocks where the workers stitch the fabric to make the final product and pack it. The packed product is sent to designated storage in L block. The major activity in the M1 and M2 blocks is tailoring. The approximate dimensions of the each of the M1 and M2 blocks are 80 m x 50 m. The ceiling is at a height of 5m at eaves. The M1 and M2 blocks are centrally air-conditioned blocks where the temperature and humidity are maintained in the range of 25° C - 26° C and 55% - 60% respectively. The noise levels are measured during the field visit and the average noise level is 65 dB. The staff working in these blocks is exposed to these conditions for duration of approximately 7.5 hours in a working day. The production floor layout of the M1 and M2 blocks is shown in Figure 2.

6.7 RECENT DEVELOPMENTS

M/s. Quantum Clothing India Pvt. Ltd., which is owned by Brandix India Apparel City (P) Ltd., located adjacent to the M/s. Brandix Intimate India (P) Ltd. was closed on 30.04.2022. M/s. SEEDS Intimate Apparel India (P) Ltd was recently acquired by the Brandix Apparel India Ltd and renamed as M/s. Brandix Intimate India (P) Ltd.

The employees working in M/s. Quantum Clothing India Pvt. Ltd. were transferred to M/s. Brandix Intimate India (P) Ltd. on 01-06-2022. All the employees who worked earlier in Quantum are transferred now to BIIL and are now majority are working in M1 block and a few of them are working in M2 block.

7.0 FACTUAL OBSERVATIONS OF THE COMMITTEE

The NGT Committee visited the site on 1st and 2nd September 2022 to ascertain the issues related to the incident occurred on 2nd August 2022. The following are some of the observations made during the visit of the Committee.

7.1 After two days of the joining of workers from M/s Quantum Clothing India Pvt. Ltd. into the M/s. Brandix Intimate India (P), the first incident occurred on 3-6-2022. After the first incident, the activity in the M1 building was closed till 15.06.2022 and the work in the M1 block of BIIL was resumed on 16.06.2022. The management of the M/s BIIL stopped chemical spraying/fumigation for pest control work after the first incident (3-6-2022). After a gap of

about 15 days again the fumigation process was restarted on 01-08-2022. The β -Cyfluthrin 2.45% SC (SC: Suspension Concentrate) chemical was used for fumigation of the outside the premises. Moreover, subsequent to the first incident, the management decided to spray the pest and insect control chemical during the night times after completion of the B or second shift (from 2.00 PM. to 10.00 PM). Accordingly, on 01-08-2022, β -Cyfluthrin 2.45% SC was sprayed for pest control from 11.00 PM after the B shift. The chemical for pest control was sprayed for a total duration of approximately 3 hours. The pest control operator had sprayed the chemical at the verandah and outside the M1, M2, L and N blocks. The workers, who came to work on 02-08-2022 for the first shift from 6.00 AM to 2.00 PM, did not feel/sense any odor or smell. After their shift by 2.00 PM, they went back to their homes safely.

7.2 The other group of workers who came for the B or second shift started sensing the smell or odor from around 6:40 pm. Normally, the workers in the B shift take a break and go to the canteen in two spells. The 1st spell is from 6.00 PM to 6.30 PM and 2nd spell is from 6.40 PM to 7.10 PM. The workers who went for dinner break during the 1st spell were not affected and didn't sense any smell except a few who returned to the M1 block after completion of the first break. They completed their break for snack / dinner from 6.00 pm to 6.30 pm and returned to their duty. The workers, during the dinner break for second spell, came out from M1 block at about 6.30 pm from north side exit for going to the rest rooms besides collecting their dinner / snack boxes from lockers on the northern side of the M1 block. During this period, these workers have sensed an unpleasant odor or smell initially at lockers area and in the verandah and open space abutting the lockers area around 6:40 pm. A little later, some of the workers, who had been exposed to the odor, experienced nausea and vomiting sensation. Immediately, these workers have been moved to a safe place towards neighboring factory on west side i.e., M/s Quantum Clothing India Pvt Ltd. From there, some of the workers were shifted to the nearby hospitals and others were shifted to their homes by buses. Some of the workers, who had uncomfortable symptoms while going home, were also joined in the nearby hospitals. A total 129 workers were admitted in different hospitals located in Anakapalli and Atchyuthapuram. The chronology of occurrences in the incident in the BIIL is as follows:

18.43: In the mid bay (corridor) of M1 and M2, one worker from M1 block while going to canteen area sensed an unpleasant smell.

18.47: Another worker from the M1 block complained about the smell to welfare officer.

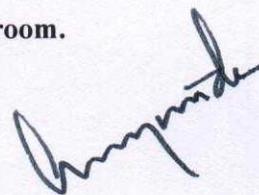
18.55: Unit Engineering, safety, HR and other teams also felt the smell in the mid bay area and checked for other areas.

19.00: It was observed that a smell had been felt in midway exit areas (corridors) and no smell was experienced in other areas viz. inside the M1, M2, and L blocks, the entrance security gate area of the BIIL and the open spaces at other locations.

19.20: All the areas were checked continuously for detection of smell and all the AHUs and AC's were switched off as a precautionary measure.

19.20: One worker was taken by wheel chair to medical room (OHC).

19.22: One worker moved from M1 and M2 path ways to medical room.



19.28: One worker reported from lockers area to medical room and another associate reported from M1 path way to medical room.

19.45: One worker started vomiting and ambulance was made ready.

19.46: First patient moved from the factory to Medirise Hospital, Atchutapuram by ambulance.

20.00: Few more workers started complaining about vomiting, headache and dizziness. Stated evacuation of workers and shifted sick employees to nearby hospitals and got logistic support from all other Brandix units.

21.00: The shift operations were suspended in all areas of the unit and started sending all the workers to their homes.

7.3 The workers who were admitted into various hospitals were discharged within a day after medical treatment. The district administration reacted promptly and reached the incident site. They along with the factory and park personnel assessed the situation and took care of the affected persons.

Number of Workers admitted in different Hospitals

Sl. No.	Hospital Name	No. of workers admitted
1.	NTR	43
2.	Usha Prime	46
3.	Satyadev	14
4.	Medirise	15
5.	Sree Vaibhav	6
6.	Starzen	5
Total		129

7.4 The affected people were provided medical treatment and the needy people were admitted in to different hospitals. The officials of Director of Factories, AP Pollution Control Board, Revenue, Police and other departments at the district level looked into the accident issues and conducted studies. Apart from the above government machinery, the premier institutions involved in the study to analyse the accident scenario include NIE, NIN, etc. The preliminary reports of studies conducted by NIE, NIN were collected during the NGT committee visit. Some of the observations made by the committee are as follows.

- On 01-08-2022 at about 10:30 pm, Sri. Koviri Mutyalu, age 29 years, who has been working as pesticide and insecticide spraying operator from the contracting agency of M/s. Pest Cure Solutions & Fumigation, sprayed β -Cyfluthrin 2.45% SC solution prepared using 50 ml of the chemical in 05 liters of water all along bottom corner of the outside walls of L, M1, M2, and N Blocks.
- At the time of incident there were 940 workers in M1 block, 727 in M2 Block and 254 in L block and a total of 1921 workers present in the factory.
- Out of the 129 female workers who were hospitalized, 122 employees were workers from M1-Block and 07 workers from M2 Block.



- The Pollution Control Board authorities from Visakhapatnam office collected air and dust samples from different locations. Dust samples from air filters, ducts of air handling system at different locations in M1 block. The air inside the M1 block was sampled using air bags and sorption tubes. These samples were sent to IICT laboratory, Hyderabad for parametric analysis. After the incident PCB authorities seized the M1 block.
- The wind direction, as stated by the officials of the APPCB and the Industry department, is predominantly from South-West to North-East. It needs to be further factually ascertained.
- During the course of enquiry by the officials of factories department it was observed that the covers over the soak pits and other drains (storm water pits) were opened near the chemical room. It was further observed that a soak pit (30cmx30cmx60cm approximately) has not been cleaned for few weeks and observed foul odor. There are 117nos. of wash rooms and 27nos. of sewer man holes present in the factory. Through these manholes, every day, 225 KL of water will reach the centralized effluent treatment plant located on South-West corner of BIAC.

7.5 Committee came to know about some internal issues in the factory prior to the incident were observed. From 01.06.2022 onwards 2446 workers were taken into Brandix Intimate India Pvt. Ltd from nearby Quantum Clothing India Pvt Ltd in which operations were terminated due to financial crisis. Initially workers from Quantum Clothing India Pvt Ltd refused to work in Brandix Intimate India Pvt. Ltd., but the management of the factory persuaded them by assuring provision of required amenities to them. The associates from Quantum (operators, quality and supporting workers) were engaged in M-1 building. Staff and executives were allotted to concerned departments based on hierarchy. At the time of assigning roles, there was resistance from some departments especially from RMWH (Raw Material Ware House) department workers. By conciliating the employees from both the units, job roles were assigned accordingly. The 120 numbers of workers from RMWH department were taken to Kondakarla Ava Lake on 24.07.2022 as a part of outbound training program and a picnic like program was arranged to conciliate and alleviate the apprehensions of the workers from both the units.

7.6 There are several industries around the BIIL in the Atchutapuram SEZ. The factories located within 1km radius of this factory were verified. The details of the nearest factories are given below.

The factories on East side:

1. Rain CII Carbon (Vizag) Limited
2. Uniparts India Limited
3. Pioneer Elastic India Pvt Limited

The factories on North side:

1. Pilkington Automotive India Pvt Ltd.

The factories on West side:

1. ATC Tires AP Pvt. Ltd.

2. Brandix Apparel India (P) Ltd. Unit - I
3. Teejay India Pvt Ltd.
4. Quantum Clothing India (P) Ltd.
5. Brandix India Apparel City (P) Ltd. ETP

The factories on South side:

1. Solara Active Pharma Sciences Limited
2. Porus Laboratories Pvt. Ltd.
3. Toyotsu Rare Earths India (P) Ltd.

7.7 Pilkington Automotive India Pvt Ltd factory is located on north side. The factory produces windshields of cars and trucks. Black ink is used to design the wind shield glasses. The ink is black in color having a flash point is 90°C (ISO 3679). It is not explosive and do not cause hazardous reactions. However, it has irritant effect on skin and eyes. The factory is also having N.C thinner D13 – X solvent which is used to clean the wind shields. The thinner is prone to fire and explosion hazard. Between these two factories, the Brandix officers' quarters are located. The odor problem was not reported by the residents of the quarters or the officers and staff of the automotive company as stated by them.

7.8 On western side, ATC Tires AP Pvt. Ltd., Unit – I of Brandix Apparel India (P) Ltd., Teejay India Pvt Ltd., Quantum Clothing India (P) Ltd., and ETP of Brandix India Apparel City (P) Ltd. are located. Last year, Quantum Clothing India (P) Ltd. which is a garment manufacturing unit closed its operations. Brandix 1 is also a garments manufacturing unit involved in cutting and stitching of fabric to produce apparels. Teejay India (P) Ltd is located within a radial distance of 1Km. Its manufacturing activity is "Knitting and Dyeing of Fabric". The main chemicals used are Hydrogen Peroxide of 30% concentration which is a strong oxidizer with a health hazard rating of 3 as per the NFPA 704 and Acetic acid which is also stored in the premises, its NFPA hazard rank being 3-2-0 besides corrosion. Both are stored up to a maximum of 2 MT only at ambient conditions.

7.9 On Eastern side, there are 4 units as stated earlier. M/s Uniparts India Ltd. located within a radial distance of 1Km which produces precision machined parts. M/s Uniparts India Ltd. uses hazardous material such as propane (up to 32 MT storage). The NFPA 704 for propane is 2-4-0. Pioneer Elastic India Pvt Ltd is located within a radial distance of 0.3 Km. The factory is manufacturing elastic ware for use in bras and bralets. Rain CII Carbon Vizag Ltd. is located within a radial distance of 1 Km and it produces Calcinated Carbon. Aqueous Ammonia of 24% concentration is stored up to a storage capacity of 630 KL with the NFPA 704 classification of 3-1-0. Emissions of ammonia gas, very toxic in nature, may be from the storage vent at ambient conditions. As per the preliminary report no smell was sensed in this factory on 2-8-2022.

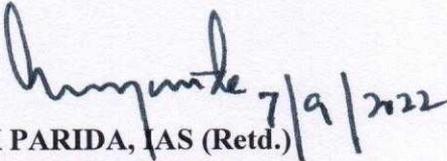
7.10 The industries located in the south side of the incident area are already listed earlier. M/s. Porus Laboratories Private Limited (Unit – VI) is situated toward Southern side from the site of incident at a radial distance of approximately about 550 m. The industry is manufacturing Agrochemicals and Specialty chemicals. M/s. Atchutapuram Effluent Treatment Limited (AETL) unit is situated towards South – East side from the site of incident

and it is at a radial distance of about 2.0 Km. It is a common effluent treatment plant run by APIIC to treat the effluents generated and collected from members—industries of APSEZ, Atchuthapuram. Often some VOC emissions within the premises of AETL are used to be observed in and around the AETL premises. M/s. Solara Active Pharma Sciences Limited is an industry is situated towards South – West side from the site of incident at a radial distance of about 600 meters. It is manufacturing of API and Bulk Drugs. M/s. Toyotsu Rare Earths (India) Private Limited is situated towards South side from the site of incident at a radial distance of about 600 m. The industry is manufacturing the oxides & carbonates of rare earth elements.

7.11 The main Hazardous chemical factories are located on South side of the factory. The BIIL management has installed 6 gas detectors for detecting Carbon Monoxide, Formaldehyde, T VOC, Ammonia, Chlorine, Methyl Mercaptan gases near the factory main gate which is at South West corner of the factory. The unpleasant odor/smell was sensed by the workers on north side of the factory. But, the detectors have not detected any gas present in the ambient air near security gate. There are lot of vegetation grown in and around the factory and some well-maintained lawn. Some temporary workers were working in this area did not complain about any unusual smell. There is a good natural air flow in the surroundings with adequate dilution factor. It was infcrmed that in each row, there are designated supervisors, but no workers reported him/her about the foul smell outside. It was informed that in this factory internal safety committee exists, but its investigation report could not be obtained.

8.0 Conclusion

8.1 It is most respectfully submitted, that the Committee has completed the first round of visit and had discussion with the stakeholders including affected workers of second incident. The Committee has asked the management to provide the CCTV footages of both the incidents and has also asked to provide the medical reports of all affected workers. The Committee is also planning to visit one more time to verify the safety aspects in place in other vulnerable units to prevent such incidents. The Committee proposes to build a database on all the nearby industries and develop a Safety Warning Model to issue warning to the vulnerable industries concerned to take preventive steps much in advance to avoid any such incident in future, which will be the first of its kind in the country. The compilation and interpretation based on the information provided by the subject units and line departments have to be prepared by the Committee. The Committee will abide by the directions, if any, of the Hon'ble Tribunal and complete the investigations and submit the final report on or before 16.12.2022.


SHRI A.K PARIDA, IAS (Retd.)
CHAIRMAN, APPCB &
CHAIRMAN OF THE NGT COMMITTEE